

- (3) (i) Report (1965) of the Tariff Commission on the continuance of protection to the Electric Motor Industry.
- (ii) Government Resolution No. 5(1)-Tar/65 dated the 18th November, 1965.
- (iii) Statement explaining the reasons why a copy each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said subsection.

[Placed in Library. See No. LT-5244/65].

- (4) (i) Report (1965) of the Tariff Commission on the continuance of protection to the Non-Ferrous Metals Industry.
- (ii) Government Resolution No. 9(1)-Tar/65 dated the 19th November, 1965.
- (iii) Statement explaining the reasons why a copy each of the documents at (i) and (ii) above could not be laid on the Table within the period prescribed in the said subsection.

[Placed in Library. See No. LT-5245/65].

- (5) (i) Report (1965) of the Tariff Commission on the continuance of protection to the Sheet Glass and Figured Glass Industry and grant of protection to Wired Flat Glass Industry.
- (ii) Government Resolution No. 6(1)-Tar/65 dated the 18th November, 1965.

[Placed in Library. See No. LT-5246/65].

12.16 hrs.

MESSAGES FROM RAJYA SABHA

Secretary: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(1) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1965, agreed without any amendment to the Indian Works of Defence (Amendment) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 21st September, 1965."

(2) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 24th November, 1965, agreed without any amendment to the Railways (Employment of Members of the Armed Forces) Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 11th November, 1965."

12.17 hrs.

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Industrial Disputes (Amendment) Bill, 1965 passed by the Houses of Parliament during the current session and assented to by the President since a report was last made to the House on the 19th November, 1965.

12.17½ hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Short